

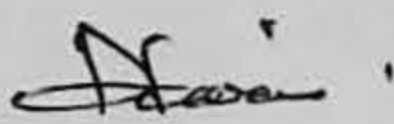
OA. NO. 1669/04

28.7.05

Hon. Mrs. Meera Chhibber, J.M.
Hon. Mr. D. R. Tiwari, A.M.

None for applicant even in the revised call. Sri M.K. Sharma proxy counsel for Sri A.K. Gaur, learned counsel for Respondents.

Perusal of office Report shows that C.A. has already been filed on 9.5.05 and the applicant has not bothered to file R.A. nor he is present today in the court to press this applicant. It seems that applicant is not interested in pursuing the case. Therefore, the OA. is dismissed in default and for non-prosecution.


A.M.


J.M.